



Organisation Chain :	National Human Rights Commission
Tender ID :	2016_NHRC_133760_1
Tender Ref No :	D-17012/2/2016-GA
Tender Title :	D-171012/2/2016-GA
Corrigendum Type :	Other

Corrigendum Document Details

Corr.No.	Corrigendum Title	Corrigendum Description	Published Date	Document Name	Doc Size(in KB)
1	Annual Turnover - Annexure-II	Annual turnover should be Rs. 1.5 Crore or more	01-Aug-2016 11:19 AM	Corrigendum.pdf	1152.71

F No.D-17012/2/2016-GA
National Human Rights Commission
Manav Adhikar Bhawan, Block C,
GPO Complex, INA,
New Delhi:110023

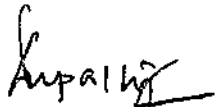
Dated : 1.8.2016

CORRIE GENDUM

In partial modification of this office Notice Inviting Tender even number of dated 20.7.2016, point No.8 of Annexure-II of the notice is hereby modified to the following extent:-

"The bidder should furnish copies of IT Returns Certificate alongwith copies of the Audited Accounts for the last three years.(Annual Turnover should be Rs.1.5 Crore or more)".

2. Revised Annexure-II is enclosed herewith.
3. Other terms & conditions of the NIT will remain the same.


(D.M. Tripathy)
Under Secretary(GA)
☎: 24663280

DECLARATION
(to be kept in Technical Bid Envelope)

M/s _____
(Name, address, Landline and Mobile Nos. -
of the bidding firm / agency firm/agency):-

S.No.	Documents kept in the 'Technical Bid' envelope	Whether enclosed (The firm would write YES or NO in the respective columns)
1.	Earnest Money Deposit of Rs. 50,000/- in the form of Bank Draft / Bankers' cheque drawn in favour of 'National Human Rights Commission' along with the 'Technical Bid'.	
2.	Copy of Registration/License and other documents as a proof of having AMC in Govt/Semi Govt offices	
3.	Experience -- List of Clients in Supreme Court, High Court, Govt./Semi Government with address, name of contact person and contact numbers.	
4.	The details regarding specification, make & model and age (date of purchase by the firm) of the photocopy machines offered by the firm along with their brochures separately for each photocopy machine i.e. both Heavy Duty and Light Duty photocopy machines are given. (to be enclosed separately as per Annexure-III with Technical Bid)	
5.	Sample of Photocopy Paper to be used for photocopy work (75 GSM Paper of reputed brand like JK Copier, Century, TNPL, BILT Copy Power, Modi Xerox) - to be enclosed with Technical Bid indicating specification, brand name)	
6.	Details of VAT (TIN No.) / Service Tax Registration (with documentary evidence)	
7.	Copy of PAN	
8.	The bidder should furnish copies of IT Returns Certificate alongwith copies of the Audited Accounts for the last three years. (Annual Turnover should be Rs.1.5 Crore or more).	
9.	A certificate by the firm to adhere to the rules and regulations as per the Wages Act for minimum wages to be paid to the workers engaged including other general rules & regulations.	

1. It is certified that our firm has **never been blacklisted by any Govt / Semi Govt Deptt / office.**

2. It is hereby also declared that the Terms & Conditions of the NHRC's NIT No. D-17012/2/2016-GA dated _____ are fully acceptable to this Firm / Agency.

(To be signed by the Authorised Signatory
of the Firm/Agency with Name and Stamp)

